

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No 46 of 2013

Dated : 2nd April, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Powergrid Corporation of India Ltd. Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Ors. Respondent (s)**

Counsel for the Appellant (s): Ms. Swagatika Sahoo

ORDER

It is submitted that all the Respondents have been served. But nobody has entered appearance sofar.

Post the matter on **01.05.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/rkt